

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 103
CP-56/2021

IN THE MATTER OF:

Sh. Nisarg Harshad Vaghela & Anr. ... **Applicant/Petitioner**

Versus

M/s. NIHO ... **Respondent**
Construction Ltd. & Ors.

Under Section: 241-242

Order delivered on 05.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Neeraj Kishan Kaul, Sr Adv, Aastha Mehta, Adv Vaibhav Dang
Adv & Ramchandran Madan Adv

ORDER

Notice be issued upon the Respondents by all modes including the email ID of the Respondents as well as through process of the Bench. Affidavit of Service must be filed within a week from today. List the matter on 24th March, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)